

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 168 of 2013 & I.A. No. 241 of 2013

Dated : 11th December, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. Bansal Alloys & Metals (P) Ltd. & Ors. Appellant (s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. Aalok Jagga
Mr. Aseem Mehrotra

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Mr. Sakesh Kumar for R-1

ORDER

Heard the learned counsel for the appellant for some time.

Post the matter for further hearing on **18th December, 2013.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member